

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-132-2020

IN

STM-1125-2020

Santosh Horichondra Porob
and ors.

... Petitioner.

Versus

Sonu Datta Porob Dessai
and ors.

... Respondents.

Mr. A. D. Bhobe, Advocate for the Applicant.

Mr. Ivo Santimano, Advocate for the Respondents.

Coram : Dama Seshadri Naidu, J.

Dated : 22nd December, 2020.

P.C.:

The respondents' counsel seeks time.

2. Post the matter after vacation.
3. Interim order to continue.

Dama Seshadri Naidu, J.

MF/-